

Radio Station in Bastar District

2806. Shri Wadiwa: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that there is a scheme to set up Dandak Radio Station in Bastar District of Madhya Pradesh; and

(b) whether there is any proposal to shift this station to Koraput District in Orissa?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):

(a) No, Sir.

(b) Does not arise.

Jawans in Operational Areas

2807. { Shri Rajdeo Singh:
Shri Balkrishna Singh:

Will the Minister of Defence be pleased to state what period a Jawan or an officer gets to be with his family after his return from the Field Area before he is again posted to an operational area?

The Minister of Defence (Shri Y. B. Chavan): The general policy is that Army personnel, whether individually or on a whole unit basis, should serve a tenure of three years in an operational area and three years in a peace/family station in rotation. However, it has not been possible to adhere to this policy in practice for operational reasons and the average stay of an individual in a peace/family station after return from a field area and before reposting to a field area is about two years.

Scholarships in Sainik Schools

2808. Shri Rishang Keishing: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that one hundred scholarships have been created by the Central Government for the students of the Union Territories studying in Sainik Schools;

(b) if so, the criteria being followed in the award of the scholarships;

(c) the Territory-wise number of scholarships awarded so far; and

(d) how far the scholarships are found adequate to meet the requirements of the Union Territories?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Ministry of Home Affairs in consultation with the Ministry of External Affairs have instituted 150 scholarships for boys belonging to the Union Territories for their education in the Sainik Schools from the year 1964.

(b) Scholarships under the Central Government Scholarship Scheme instituted for the Union Territories are awarded on the merit-cum-means basis to boys who qualify for admission to Sainik Schools through the All-India Entrance Examination held by the Board of Governors, Sainik Schools. The Central Government Scholarship Scheme is re-produced below:—

| Income | Rate of Scholarship | Amount of Scholarship and Clothing Allowance |
|---------------|---|--|
| Rs. per month | | |
| 0—500 | Full scholarship plus clothing allowance. | Rs. 1900-p.a. plus Rs. 300/- for clothing allowance in the first year and Rs. 150/- in the subsequent years. |
| 501—750 | 3/4 scholarship plus clothing allowance. | Rs. 1425 p. a. plus Rs. 300/- for clothing allowance in the first year and Rs. 150 in the subsequent years. |
| 751—1000 | Half scholarship. | Rs. 950/- per annum. |
| 1001—1200 | 1/4 scholarship | Rs. 475/- per annum. |